

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2641
TO BE ANSWERED ON 09.03.2026

Groundwater Pollution

2641. SHRI NEERAJ MAURYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the level of fluoride and ammonia due to effluent discharge from fertilizers plants and chemical industries in groundwater has crossed the dangerous limit and has affected air quality index in Bareilly and Badaun districts of Amla Lok Sabha Constituency;
- (b) whether the Central Pollution Control Board (CPCB) has conducted a toxicity test of soil and ground water in the vicinity of Indian Farmers Fertilizers Cooperative Limited (IFFCO);
- (c) if so, whether the presence of heavy metals has been confirmed in the groundwater;
- (d) the amount of environmental compensation imposed under Pollution Compensation Act on the local industries units which violated the conditions of Environment Clearance during the last three years; and
- (e) whether the Government proposes to declare the area as a critically polluted area on the basis of a cumulative environmental impact assessment data in view of the increasing cases of cancer and kidney diseases in the said area?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (e) The Central Ground Water Board (CGWB) generates groundwater quality data at a regional scale across the country, including state of Uttar Pradesh, through its groundwater quality monitoring programme and scientific studies conducted as per the approved Standard Operating Procedure (SOP).

As per the Annual Ground Water Quality Report–2025, no occurrence of fluoride above the permissible limit of 1.5 mg/l has been reported from Bareilly and Badaun districts of Amla lok Sabha Constituency.

Under Ground Water Quality Monitoring Programme, CGWB monitors ground water quality at the regional scale including Badaun district, however, these observations are not specific to the vicinity of

IFFCO. The outcome of the report is available at Annual Ground Water Quality Report-2025 in <https://cgwb.gov.in/cgwbpm/public/uploads/documents/1762854375262680475file.pdf>

Comprehensive Environmental Pollution Index (CEPI) was formulated by CPCB, which is a rational number (ranging from 0 to 100) to characterize environmental quality at a given industrial area following algorithm of pollution source, pathway and receptor. The industrial area having aggregated CEPI scores 70 and above are considered as Critically Polluted Areas (CPAs), whereas CEPI scores ≥ 60 and < 70 are considered as Severely Polluted Areas (SPAs) and CEPI scores less than 60 are considered as Other Polluted Areas (OPAs).
